

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 37 OF 2017

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Transmission Corporation of Andhra Pradesh Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Purna Singh

Counsel for the Respondent(s) : -

ORDER

List the matter for hearing on **19.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/vt

(Justice Manjula Chellur)
Chairperson